

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.1213 of 1996

DATE OF JUDGEMENT: 11th October, 1996

BETWEEN:

Smt. VATSALA SIVA KUMAR

.. Applicant

and

1. Union of India rep. by its  
Secretary, Ministry of Urban Affairs &  
Employment, New Delhi,

2. The Director General of Works,  
CPWD, Nirman Bhavan,  
New Delhi 110 011,

3. The Chief Architect (South-West Zone),  
Central Public Works Department,  
CSD Annexe, M.K.Road,  
Mumbai 400 020.

.. Respondents

COUNSEL FOR THE APPLICANT: SHRI P.B.VIJAYA KUMAR

COUNSEL FOR THE RESPONDENTS: SHRI N.R.DEVARAJ, Sr. CGSC

CORAM:

**HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)**

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Shri P.B.Vijaya Kumar, learned counsel for the applicant and Shri N.R.Devaraj, learned standing counsel for the respondents.

2. This OA is similar to the OA 1212/96. The contentions are same in this OA except that the applicant submits that a vacancy is likely to arise in January 1997

*[Signature]*

and she being next to Smt. Bhanumathi Prem, the applicant  
in OA 1214/96 the  
should be considered against that post. It appears that it  
is a case of advance requisition to transfer her to Madras.  
The case is disposed of as under:-

R-2 should dispose of the representation of the  
applicant dated 25.9.96 in accordance with the rules within  
two months from today.

3. The OA is ordered accordingly at the admission  
stage itself. No costs.

one  
(R. RANGARAJAN)  
MEMBER (ADMN.)

DATED: 11th October, 1996  
Open court dictation.

Amby  
Dy. Registrar (S)

vsn

Copy to:-

1. The Secretary, Ministry of Urban Affairs & Employment, Union of India, New Delhi.
2. The Director General of Works, CPWD, Nirman Bhavan, New Delhi.
3. The Chief Architect (South West Zone), Central Public Works Department, CSD Annexe, M.K.Road, Mumbai-20.
4. One copy to Sri. P.B.Vijaya kumar, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

CC TO  
11/10/96

RECEIVED

9/21/96

DA 12/13/96

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 11/10/96

ORDER/JUDGEMENT  
R.A/E.P./M.A.NO.

O.A.NO.

12/13/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COU

Awaiting OA  
G.R

केन्द्रीय अधिकारिक अधिकारण  
Central Administrative Tribunal  
DESPATCH

15 OCT 1996

HYDERABAD BENCH